

HIGH COURT OF BOMBAY AT GOA

No. HCB/GOA/A-4/2023/ 594
Date:06.05.2023

NOTICE

In view of the assignment of the Honourable Vacation Judges during the ensuing Summer Vacation 2023, mentioned below is the working arrangement for the Staff required w.e.f. 08-05-2023 to 04.06.2023.

1. THE HONOURABLE SHRI JUSTICE ROHIT B. DEO

from 8th May, 2023 to 20th May, 2023

2. THE HONOURABLE SMT. JUSTICE BHARATI H. DANGRE

from 21st May, 2023 to 04th June, 2023

The urgent Judicial matters will be taken up by the Honourable Vacation Judges, in Court Room No.2 from 8.05.2023 to 04.06.2023 on every Wednesday the 10th , 17th · 24th · & 31st of May, 2023 as directed.

In all applications for Bail, 48 hours Notice (in case out of Panaji/Porvorim) and 24 hours Notice (in case from Panaji/Porvorim) should be given to the Government Pleader/ Public Prosecutor.

The below mentioned Officers/Officials shall be available as and when required by the Hon'ble Court and should ensure that their mobile phones are within range and kept on at all times.

COURT STAFF ARRANGEMENT

STAFF AT THE DISPOSAL OF THE HONOURABLE SHRI JUSTICE ROHIT B. DEO (w.e.f. 8th May, 2023 to 20th May, 2023)		
Sr. No.	Staff arrangement w.e.f. 08 th May, 2023 to 17 th May, 2023	Mobile No.
1.	Mr. Santosh Mhamal, Senior Private Secretary	9922301596
2.	Smt. Esha Vaigankar, Personal Assistant	9822686737
3.	Ms. Maria Suzana Rebello, Personal Assistant	7057193686
4.	Ms. Vilasini Nagvekar, S.O (Court Superintendent)	9765637232
5.	Ms. Suchitra N. Singbal, Stenographer (H.G)	9822136566
6.	Mr. Jose Francisco D'Souza, Stenographer Grade II	9850193937

7.	Mr. Anand B. Sawant, Chobdar	9923492587
8.	Mr. Harendra Shirodkar, Peon	9511215389 9527062380
LIBRARY SECTION		
9.	Mr. Rajesh Joshi, Librarian	9822169040
Staff arrangement w.e.f. 18th May, 2023 to 20th May, 2023		
10.	Ms. Niti K. Haldankar, Private Secretary	9423503733
11.	Ms. Mcena Bhoir, Private Secretary	9321380255
12.	Mr. Amrut Tari, Personal Assistant	9420819967
13.	Ms.. Vinita Naik, Personal Assistant	9881276256
14.	Ms. Surekha Khumbarjuvekar, S.O (Court Superintendent)	9822169550 9511833255
15.	Mr. Pramod Naroji, Chobdar	9764017303
16.	Shri. Narendra Cholu Kankonkar, Peon	7887456503 / 8208847457
LIBRARY SECTION		
17.	Ms. Priyanka Parab, Asst. Librarian	8605164160
STAFF AT THE DISPOSAL OF THE HONOURABLE SMT JUSTICE BHARATI H. DANGRE (w.e.f. 21 st May, 2023 to 04 th June, 2023)		
	Staff arrangement w.e.f. 21st May, 2023 to 27th May, 2023	Mobile No.
18.	Ms. Niti K. Haldankar, Private Secretary	9423503733
19.	Ms. Meena Bhoir, Private Secretary	9321380255

20.	Mr. Amrut Tari, Personal Assistant	9420819967
21.	Smt. Vinita Naik, Personal Assistant	9881276256
22.	Ms. Surekha Khumbarjuvekar, S.O (Court Superintendent)	9822169550 9511833255
23.	Ms. Kusum Bandodkar, Chobdar	9049378067
24.	Shri. Narendra Cholu Kankonkar, Peon	7887456503 / 8208847457
LIBRARY SECTION		
25.	Ms. Priyanka Parab, Asst. Librarian	8605164160
Staff arrangement w.e.f. 28th May, 2023 to 04.06.2023		
26.	Mr. Santosh Mhamal, Senior Private Secretary	9922301596
27.	Ms. Andreza Rodrigues Pereira, Pvt. Secretary (w.e.f. 29 th May, 2023 to 04.06.2023)	9822989842
28.	Ms. Niti K. Haldankar, Private Secretary	9423503733
29.	Ms. Meena Bhoir, Private Secretary	9321380255
30.	Mr. Amrut Tari, Personal Assistant	9420819967
31.	Smt. Vinita Naik, Personal Assistant	9881276256
32.	Smt. Esha Vaigankar, Personal Assistant	9822686737
33.	Ms. Maria Suzana Rebello, Personal Assistant	7057193686
34.	Ms. Surekha Khumbarjuvekar, S.O (Court Superintendent)	9822169550 9511833255
35.	Ms. Suchitra N. Singbal, Stenographer (H.G)	9822136566

36.	Mr. Jose Francisco D'Souza, Stenographer Grade II	9850193937
37.	Ms. Kusum Bandodkar, Chobdar	9049378067
38.	Mr. Sanjay B. Sawant, Photocopy Machine Operator	9763870305
39.	Mr. Pradeep Kunkolkar, Peon	9158579575
40.	Mr. Harendra Shirodkar, Peon	9511215389 9527062380

Contact numbers of vacation court superintendents are quoted above for the general information of Litigants and the Lawyers moving matters before the Hon'ble Vacation Judges. **Nobody should contact Their Lordship/ Ladyship directly, personally or on the phone and the appointments with Their Lordship/ Ladyship to attend Court business should be fixed only through the Vacation Court Superintendent.**

sd/-

(Dinesh K. Shetty)
REGISTRAR (Admin)

Note : The Concerned Court Superintendent and the Staff Posted for duty shall ensure that they co-ordinate amongst themselves about performing duties as and when required, so that no inconvenience is caused to Court working.